

**IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH, MUMBAI**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER &
SHRI AMARJIT SINGH, ACCOUNTANT MEMBER**

**ITA No.983/Mum/2024
(A.Y.2023-24)**

Shree Surajmal Taparia Memorial Trust, 612 Raheja Chambers, Free Press Journal Road, Nariman Point, Mumbai - 400021	Vs.	CIT(Exemption) 612, 6 th Floor, Cumballa Hill MTNL TE Building, Pedder Road, Dr. Gopalrao Deshmukh Marg, Cumballa Hill, Mumbai - 400026
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No: AAATS0878A		
Appellant	..	Respondent

Appellant by :	None
Respondent by :	S. Srinivasu

Date of Hearing	05.06.2024
Date of Pronouncement	19.06.2024

आदेश / ORDER

PER AMARJIT SINGH, AM:

The present appeal filed by the assessee are directed against the order passed by the CIT(Exemption), Mumbai for 2023-24 dated 13.01.2024.

2. At the outset, the assessee has filed a letter dated 07.05.2024 requesting for withdrawal its appeal in view of filing a fresh application in Form 10A/10AB in accordance with the CBDT Circular No.7/2024 extending the due date for filing Form 10A/10AB under Income Tax Act 1961.

3. The Id. D.R has no objection, hence, we dismiss the appeal as withdrawn.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 19.06.2024

Sd/-

(Amit Shukla)
JUDICIAL MEMBER

Sd/-

(Amarjit Singh)
ACCOUNTANT MEMBER

Mumbai, Dated 19.06.2024

PS: Rohit

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / The CIT(A)
4. आयकर आयुक्त(अपील) / Concerned CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/BY
ORDER,
सत्यापित प्रति //True Copy//

(Asst. Registrar)
ITAT, Mumbai